

**Central Administrative Tribunal
Principal Bench**

OA No.796/2016

New Delhi, this the 22nd day of May, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

S. N. Das
Senior Armament Officer, ARC
Age 59 years,
House No. B-202,
Nanakpura, Moti Bagh (South)
New Delhi 110 021. Applicant.

(By Advocate : Shri Gourav Pathak)

Vs.

1. Union of India through
Cabinet Secretary through
Cabinet Secretariat, Government of India
Rashtrapati Bhawan,
New Delhi 110 004.
2. Directorate General
Aviation Research Centre,
Dt. General of Security Cabinet Secretariat
Block-V (East) R. K. Puram,
New Delhi 110 066. ... Respondents.

(By Advocate : Shri Rajesh Katyal)

: O R D E R (ORAL) :

Justice L. Narasimha Reddy, Chairman:

Shri Gourav Pathak, learned counsel for the applicant submits that he has been instructed by the applicant to withdraw the OA, and seeks permission. Permission accorded. The OA is dismissed as withdrawn. There shall be no order as to costs.

**(Aradhana Johri)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

/pj/